

**BEFORE THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP 198 of 2016(CP No. 3/397-398/CLB/MUM/2015)

CORAM: HON'BLE MS. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2018**

Name of the Company: J P Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME(CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHRIRAJ R. KHAMBETE i/b Nanavati Associates	Adv	Petitioner	<i>Shkhambete</i>
2.	Paritosh Gupta	Adv	Resp. No. 8-17, 19-24 27, 29, 31-37	<i>Gupta</i>
3.	Tamwade & Gupta	Adv	Resp. No. 1-7	<i>Tamwade</i>
4.	MA Nikunt Raval	Adv	Resp. No. 28	<i>Raval</i>

ORDER

Advocate Mr. Shriraj Khambhate i/b M/s. Nanavati & Nanavati Associates for the Financial Creditor/Petitioner. Advocate Mr. Paritosh Gupta is present for the Respondent no. 8 to 17, 19-24, 27, 29, 31-37. Advocate for the Respondent no. 1 to 7 is present. Advocate Mr. Nikunt Raval is present for the Respondent no. 28.

At the request of both side Counsels matter is adjourned for hearing.

List the matter on 08.08.2018

Manorama Kumari

**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 4th day of July, 2018.